

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET


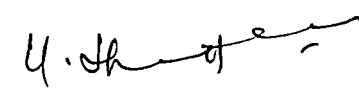
APPLICATION No. _____

of _____

Applicant(s):
Advocate for
Applicant(s):

Respondent(s):

Respondent (s):

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00435/14 Date of Order : 25.05.2016</p> <p>Mr S.K. Malik, Counsel for applicant. Mr B.L. Tiwari, Counsel for respondents.</p> <p>Mr S.K. Malik, Ld. Counsel for applicant submitted that as the relief has been granted by the respondents, the OA has become infructuous. Mr B.L. Tiwari, Ld. Counsel for respondents, present.</p> <p>In the above circumstance, the OA is dismissed as having become infructuous.</p> <div><div> [Praveen Mahajan] Administrative Member</div><div> [U. Sarathchandran] Judicial Member</div></div> <p>ss</p>